

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 03.02.2022 (THURSDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Contempt Appln No.1/2021 In Comp App (AT) (CH) (Ins) No. 155/2021	Agrawal Structure Mills P Limited V Rajesh Chillale	Gaurav Gupta Sanchari Chakraborty.	V.V.S.N. Raju
2.	Comp App (AT)(CH)(Ins) No.155/2021	Agrawal structure Mills P Ltd V Rajesh Chillale Liquidator of M/s. Om Shakthi Renergies Ltd	Gaurav Gupta Sanchari Chakraborty.	V.V.S.N. Raju
3.	Comp App (AT) (CH) (Ins) No. 215/2021 & IA No. 498/2021 & 450/2021	Amlika Mercantile Pvt Ltd. V Key Trade AG & 2 Ors.  Rama Subramanian for Applicant V Anirudh Krishnan for Respondent	Anirudh Krishnan Adarsh Subramaniam	Bharadwaj -R1 Mummaneni Vazra Laxmi-R3 Shivakumar & Suresh-R4 M.S. Visvanathan R2
4.	Comp App (AT)(CH)(Ins) No. 292/2021 & IA No. 622,623 & 624/2021	Madurai sundaram sankar V Committee of Creditors of Neueon Towers Ltd & Anr	Ramalingam & Associates	Purnachandra Rao R2 R1 Served on 09/12/2021
5.	Comp App (AT)(CH)(Ins) No. 302/2021 (IA No. 639,640 & 641/2021)	Kineta Global Limited V IDBI Bank Limited & 9Ors	P. Wilson Associates	Varun Srinivasan R1-R6 Venkata Sivakumar R7 R8 Notice Returned R9 Notice Served on 18-12-2021
6.	Comp App (AT)(CH)(Ins) No. 304/2021 & IA No. 642 & 643/2021	The Assistant Commissioner of Central Tax V Shri. T.S.N. Raja RP & Anr	Raj Kumar Jhabakh	TSN Raja RP
7.	Comp App (AT)(CH) No. 39/2021 IA No. 537/2021 & 538/2021	Union of India Represented by Regional Director, South East Region V Megacity (Bangalore) Developers and Builders Ltd &Anr  <b>WITH</b>	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2 Process fee not filed
8.	Comp App (AT)(CH) No. 40/2021 IA No. 539/2021 & 540/2021	Union of India Represented by Regional Director, South East Region V Megacity (Bangalore) Developers and Builders Ltd & Anr  <b>WITH</b>	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2 Process fee not filed
9.	Comp App (AT)(CH) No. 41/2021 IA No. 541/2021 & 542/2021	Union of India Represented by Regional Director, South East Region V Megacity (Bangalore) Developers and Builders Ltd & Anr	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2 Process fee not filed
10.	TA. No. 55/2021, Comp. App (AT) No.128/2019	Regal Machine Tools Pvt. Ltd & 4 Ors Vs Kaushy Lal & 5 Ors	Mani Bhushan Sinha and Sunil Kumar	Naman Joshi, Gokul Plaha , Shagun Singh- for R1 to R4. Nishanth Patil, Vidit Monga, Chirag Jain for R5

**Copy to:**

**//By order//**

**1. Notice Board**

**2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**(Chennai Bench)**

**For Assistance,**

**1.Dy.Registrar - PH No. : 044-2888 0500**

**CELL : 99402 25692**

**2.Court Officer - PH No. : 044-2888 0450**

**CELL : 94458 92169**